

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)**

LOK SABHA

**UNSTARRED QUESTION NO. 956
TO BE ANSWERED ON 08.02.2022**

E-Sports

956. SHRIMATI MAHUA MOITRA:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has taken cognizance of reports from Forbes, an American Business Magazine that India is the 16th largest E-sports Market in the world and E-Sports also forms part of the Asian Games 2022;**
- (b) if so, the details thereof and the position of the Government with regard to E-Sports in the country;**
- (c) whether the Government has any proposal to come out with a national E-Sports regulation or Act, if so, the details thereof;**
- (d) whether the Government proposes to support E-Sports aspirants in the Asian Games 2022, if so, the details thereof and**
- (e) whether the Government is likely to take a lead in promoting E-Sports in the country and and if so, the details thereof?**

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{SHRI ANURAG SINGH THAKUR}**

(a) to (e): Promotion and development of any sports is mainly the responsibility of the concerned National Sports Federation (NSF). This Ministry supplements the efforts of the NSFs by providing financial assistance to the recognized NSFs for preparation and participation of Indian sportspersons/teams in international sporting events. E-sports which is in the nature of competitive sports has also been included in the Asian Games, 2022 as a medal sports discipline. E-sports falls under the purview of the National Sports Development Code of India, 2011 for the purposes of regulating the sportspersons and other related stakeholders in the field of e-sports.
